GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:3856 ANSWERED ON:18.02.2014 COAL PRICING AUTHORITY Panda Shri Baijayant

Will the Minister of COAL be pleased to state:

- (a) whether the Government is considering to set up an independent pricing authority for coal;
- (b) if so, the reasons therefor; and
- (c) the details of the methodology which will be used by such pricing authority to fix the prices of coal?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASH BAPU PATIL)

(a) to (c) Ministry of Coal has introduced the Coal Regulatory Authority Bill, 2013 in the Lok Sabha on 13.12.2013 with the purpose of regulating and conserving resources in the coal sector and protecting the interests of consumers of coal and producers of coal and for matters connected therewith or incidental thereto. One of the functions of the said Regulatory Authority will be to specify the principles and methodologies for determination of price of raw coal, washed coal and any other by product generated during the process of coal washing.